GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†541 ANSWERED ON 06.02.2017

INCREDIBLE INDIA TOURISM INVESTORS SUMMIT

†541. SHRI RAJESH VERMA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has recently organised a three day "Incredible India, Tourism Summit 2016";
- (b) if so, the names of companies which have invested for the development of tourism sector in the incredible India Tourism Investors Summit, 2016 and the amount of investment;
- (c) the name of the tourist places proposed to be developed with the said amount;
- (d) whether the Government proposes to develop any new place in the country including in Uttar Pradesh as Naimisharanya a pilgrimage site of international repute by declaring it a tourist place; and
- (e) if so, the details thereof and the time by which the Government proposes to do so?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

- (a): Yes, Madam. The Incredible India Tourism Investors' Summit was organized from 21st 23rd September 2016 at Vigyan Bhawan, New Delhi, with the objective of positioning the Indian Tourism sector for attracting investments.
- (b): The list of the companies who have signed MoUs with the State Governments for the development of tourism sector is given at Annexure-I.

(c): The State Governments of Chattisgarh, Gujarat, Karnataka, Rajasthan and Uttarakhand have signed 86 MoUs for developing tourist places in their respective States. The number of MoUs signed by these States along with investment involved in is given below:

SI. No.	States	MoUs signed	Amount (Rs. in crores)
1	Gujarat	29	8235.00
2	Karnataka	2	2595.00
3	Rajasthan	45	847.70
4	Uttarakhand	9	507.00
5	Chhattisgarh	1	12.00

(d) and (e): Ministry of Tourism as on date has sanctioned 16 projects for Rs.404.87 Crore to 12 States under the PRASAD Scheme. Ministry of Tourism as on date has also sanctioned 51 projects for Rs.4267.46 Crore to 28 States and UTs including the State of Uttar Pradesh covering 12 thematic circuits under the Swadesh Darshan Scheme. Details of projects sanctioned by Ministry of Tourism in Uttar Pradesh during 2016-17 are placed at Annexure-II.

Under Spiritual Circuit II, Ministry of Tourism has sanctioned Rs.32.67 lakh for development of Chakrapith, Mishrik (Namishranya). The component taken up for development includes solar illumination, public toilets, development of pathways, signages, high mast lights, parking, etc.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.†541 ANSWERED ON 06.02.2017 REGARDING INCREDIBLE INDIA TOURISM INVESTORS SUMMIT.

LIST OF COMPANIES WHO HAVE SIGNED MOUS FOR THE DEVELOPMENT OF TOURISM SECTOR

SI.	Names of Companies
No	
1	DAMODAR ROPEWAYS & INFRA LTD, KOLKATA
2	INNOVATIVE COUNCIL OF INDIAN TOURISM
3	PRAVEG COMMUNICATIONS LTD
4	RAIGADI DASADA
5	EKTA GROUP, AHMEDABAD
6	RAIGREEN HOSPITALITY
7	HITARTH DEVELOPERS, LLP
8	DHE GROUP OF COMPANIES
9	SANGEETA AVIATION SERVICES PVT LTD
10	THE GENERALS RETREAT
11	POSHINA HOSPITALITY
12	SUPREME TRANSPORT ORGANISATION PVT LTD
13	LALOOJI & SONS
14	AIRBNB INDIA PVT LTD
15	KARIBU TRAVELS & TOURS LTD.
16	GALAXIA GROUPE PRIVATE LTD.
17	TRS CONSULTING
18	VELOCE AMUSEMENTS
19	MUMBAI INFRASTRUCTURE PVT LTD
20	LEGACY CORPORATION PVT LTD
21	HERITAGE RIVER JOURNEYS PVT LTD
22	WANDERLUST ADVENTURES
23	EKTA GROUP WITH TRIVENI CRUISE LINES PTE. LTD.,
	SINGAPORE
24	SOHAMSAA SYSTEMS PVT LTD.
25	R. K. ASSOCIATES & HOTELIERS PVT LTD.
26	VELOCE AMUSEMENTS, CHENNAI
27	REARK DIGITAL PRESERVATIONS PVT LTD

28	PRABHATAM ADVERTISING PVT LTD
29	GALAXIA GROUPS PVT LTD.
30	FALLON GLOBAL GROUP, NEW DELHI
31	M/S GRASSFIELD REALTORS PVT LTD
32	M/S SITAL GRASS FIELD ADVENTURE SPORTS PVT LTD
33	M/S KALP REAL HOME PVT LTD
34	M/S AMIT COLONIZERS LTD
35	M/S MOUNTAIN BUILDHOME P. LTD.
36	M/S APNA GHAR HOSPITALITY PVT LTD
37	JOY TECH INFO SOLUTIONS PVT LTD
38	M/S BAYAN 9 CONTRACTORS AND BUILDERS
39	M/S SARAAN EXPORTS PVT LTD
40	M/S SWAD RI DHANI PVT LTD

STATEMENT IN REPLY TO PART (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO.†541 ANSWERED ON 06.02.2017 REGARDING INCREDIBLE INDIA TOURISM INVESTORS SUMMIT.

The list of projects sanctioned to the state of Uttar Pradesh under the Swadesh Darshan Scheme during 2016-17 are as follows:-

SI. No.	State/UT	Name of the Circuit	Name of the Project	Amt. Sanctioned	Amount released
1.	Uttar Pradesh	Buddhist Circuit	"Development of Buddhist Circuit – Srawasti, Kushinagar, &Kapilvastu in Uttar Pradesh.	99.97	19.99
2.	Uttar Pradesh	Ramayana Circuit	Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh	69.45	13.89
3.	Uttar Pradesh	Spiritual Circuit	Development of Spiritual Circuit (Shahjahanpur-Allahabad-Basti-Ahar-Aligharh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur-Kairana-Doamriyagunj-Bagpat-Barabanki-Azamgarh)	76.00	15.20
4.	Uttar Pradesh	Spiritual Circuit	Developmnet of Spiritual Circuit –	62.96	04.00

Tota	al	1		349.89	56.08
5.	Uttar Pradesh	Heritage Circuit	Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) Development of Heritage Circuit(Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- MavaharSthal (Ghosi)- Shaheed Smarak (Meerut)	349.89	03.00
			II(Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur-		
